o.	Nu	m) of the Gomp vay						Amount of loan drawn
	5	Deccan Shipping Company Limited					•	1.15
	6	Essar Bulk Carriers Limited (n.w.	Essar	Shij	pping	Ltd.)		20. 71
	7	Garware Shipping Corpn. Ltd.						8.07
	8	Hinengo Lines Limited						o· <b>46</b>
	9	Indoceanic Shipping Co. Limited						3.85
	10	Panchsheel Shipping Co. Limited						ı · 83
	11	India Steampships Limited .						11.10
	12	Ratnakar Shipping Co. Ltd						11.34
	13	Sagar Shipping Co. Limited (amal Overseas Ltd.)	lgama •	ted	with	Surrer	dra •	13· <b>5</b> 8
	14	Scindia Steam Navg. Co. Ltd.						10.80
	15	Steamline Shipping Co. Led .					•	o· 75 ·
	16	Thakur Shipping Co. Ltd						3 · 88
	17	Tolani Shipping Co. Ltd.						4.25
	18	Karnataka Shipping Corpn. Ltd.	•					o·48
	19	Surrendra Overseas Ltd						17.51
	20	Sujwala Shipping Co. Limited	•		•		•	1 · 13
	21	South India Shipping Corpn. Ltd.				٠.		18⋅26
	22	Hede Navigation Co. Ltd	•		•			2 21
	23	Varun Shipping Company Ltd.			•			1.35
		- *						<del></del>
	~. ; -				То	TAL-II	:	154.86
	٠.	•	Gra	.ND '	Γοτλί	I+:	Π:	492.76

## Dock Labour Boards

490. DR. SHANTI G. PATEL: Will the Minister of TRANSPORT be pleased to state:

- (a) whether there is a proposal to abolish the Dock Labour Boards (D.L.Bs) in various ports of the country;
- (b) whether the D.I.B. and port trust workers are to be brought under a single authority; and

(c) if so, what are the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF SURFACE TRANS-PORT (SHRI RAJESH PILOT): (a) There is no proposal at present to abolish the existing Dock Labour Boards at the Major Ports in India.

- (b) No Decision has been taken by Government to bring the D.L.B. and port trust workers under a single authority.
  - (c) Does not arise,